# GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

## LOK SABHA UNSTARRED QUESTION NO. 3570

### TO BE ANSWERED ON 16.03.2020

#### FDI

3570. SHRI RAJA AMARESHWARA NAIK: DR. JAYANTA KUMAR ROY: SHRIMATI SANGEETA KUMARI SINGH DEO: DR. SUKANTA MAJUMDAR: SHRI BHOLA SINGH: SHRI VINOD KUMAR SONKAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has allowed Foreign Direct Investment (FDI) in the Education Sector and if so, the details thereof;
- (b) whether the Government proposes to put in place legislative framework to regulate the entry and operations of the foreign educational institutions in the country and if so, the details thereof;
- (c) whether the Government has proposed that external commercial borrowings and FDI be enabled for the Education Sector and if so, the details thereof; and
- (d) the steps being taken by the Government for promotion of FDI in Education Sector?

#### ANSWER

### Minister of Human Resource Development (Shri Ramesh Pokhriyal 'Nishank')

(a to d): One of the Budget 2020 announcements of the Government is to enable sourcing of External Commercial Borrowings and FDI in Higher Education. Presently, no such regulatory framework has been established to regulate the entry and operation of the foreign educational institutions. However, FDI is permitted in the higher education sector under auto route.